

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 02.09.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 983 of 2020	Ramkrishna Electricals Ltd. Vs. Atul Rajwadkar & Ors.	Meghna R.M.	Sandeep Bajaj Aakanksha Aditi Gupta-R1
2.	Comp. App. (AT) (Ins) No. 221 of 2021	K. Srinivas Krishna Vs. Shyam Arora & Ors.	Shantam Gorawara	Shyam Arora-In Person-R1 VM Kannan-R2 Ishan Bhat-R3
3.	Comp. App. (AT) No. 142 of 2020	Kapil Jain Vs. Registrar of Companies & Anr.	PCS Chetan B Patel	Jeevesh Mehta-R1 Jaikriti S Jadeja -R2

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar